

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3681

TO BE ANSWERED ON FRIDAY 24th MARCH, 2017
3 Chaitra, 1939 [SAKA]

Illegal Imports of Fireworks

3681. SHRIMATI KIRRON KHER:

Will the Minister of FINANCE be pleased to state:

- (a) whether a number of cases of illegal imports of fireworks from China have been reported during the last three years;
- (b) if so, the details thereof; and
- (c) the steps taken to prevent smuggling of fireworks from China?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b) Some cases of illegal import of Chinese fireworks have been detected by the Department during 2013-14, 2014-15, 2015-16 and the current financial year 2016-17 (upto December, 2016) wherein the Department has confiscated illegally imported fireworks valued at Rs. 3884.76 lakh.

(c) The Customs field formations have been sensitized to keep constant vigil.
